

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 196
TO BE ANSWERED ON THE 29TH NOVEMBER, 2016

PRADHAN MANTRI FASAL BIMA YOJANA

*196. SHRIMATI POONAMBEN MAADAM:
SHRI A.T. NANA PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण
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be pleased to state:

- (a) the number of loanee farmers under the Pradhan Mantri Fasal Bima Yojana, (PMFBY) State/UT-wise and the progress made against the Government's target of bringing 50 million farmers under PMFBY for kharif crops in 2016-17;
- (b) the percentage increase in the number of farmers who have opted for crop insurance under the scheme in 2016-17 as compared to that of 2015-16, State/UT-wise including Maharashtra;
- (c) the total cultivable area covered by the insurance schemes during the current year and the percentage increase or decrease therein as compared to that of 2015 along with the total sum insured under the scheme during the current year and the percentage increase or decrease therein as compared to that of 2015;
- (d) the mechanism put in place to monitor the proper implementation of the scheme; and
- (e) whether the fund provided by the Government for the scheme is less than the demand made by the States and if so, the time by which the remaining amount is likely to be provided by the Government?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½ãâããè

(SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 196 DUE FOR REPLY ON 29TH NOVEMBER, 2016.

(a) to (c): It is proposed to enhance the area under Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (WBCIS) upto 50% of the gross cropped area within next 2-3 years. However, it will depend on notification of areas/crops by the State Governments. As per tentative data available, during Kharif 2016 about 326 lakh farmers have been insured covering an area of 380 lakh hectare for Sum Insured of Rs.137535 crore as compared to 309 lakh farmers during Kharif 2015 season covering an area of 339 lakh ha. for sum insured of Rs. 69307 crore.

As per tentative data available, there is an increase of about 5.50% in farmers covered, 12% in the area covered and about 100% in sum insured during first season of implementation of PMFBY/WBCIS itself as compared to the Kharif 2015 season. Statewise details of coverage of farmers and percentage increase/decrease over previous Kharif season are annexed.

(d): As per provisions made in the Operational Guidelines of the scheme, State Level Coordination Committee on Crop Insurance (SLCCCI) of the concerned State is responsible for monitoring of the schemes/ programme in the State. However, a National Level Monitoring Committee (NLMC) will monitor the scheme at the national level. Timelines have been stipulated for various activities such as collection of individual insured farmer level data with requisite details within 15 days of close of the season; State Government is required to submit yield data based on Crop Cutting Experiments (CCEs) within one month from the date of final harvest; transfer of claims by banks to beneficiary account within a week alongwith display of list of beneficiaries

on the notice board of branch and utilization certificate to insurance company within 15 days for verification and audit. Further monitoring mechanisms provide that about 5% of the beneficiaries may be verified by the Regional Offices/ local level Offices of Insurance Companies who will send the feed back to concerned District Level Monitoring Committee (DLMC) and State Government/ State Level Coordination Committee on Crop Insurance (SLCCCI); at least 10% of the beneficiaries verified by the insurance company may be cross verified by the concerned District Level Monitoring Committee (DLMC) and they should send the feed back to State Government; 1 to 2% of the beneficiaries may be verified by the Head Offices of the insurance company/ Independent Agencies appointed by the Central Government/ National Level Monitoring Committee and they should send the necessary feed back to Central Government. Regular weekly video conferencing is being held for follow up on implementation issues with State Government, Banks and Insurance Companies. Government has also developed a Crop Insurance Web Portal for ensuring better administration, co-ordination, transparency and dissemination of information.

(e): Crop insurance schemes are demand driven and financial projections depend upon ensuing weather conditions and coverage of farmers and area, hence it is difficult to make exact projections. Accordingly, during 2016-17, a budget provision of Rs. 5501.15 crore was made for implementation of PMFBY/ WBCIS and meeting the liabilities under erstwhile schemes, however, based on the tentative demand received from implementing insurance companies additional resources by way of supplementary demand has been provided and Rs. 7955 crore has already been released. Further, funds will also be made available to the concerned insurance companies as and when the demand is raised.

ANNEXURE

Comparison of Coverage between Kharif 2015 & Kharif 2016 under crop insurance schemes								
S. No.	States	Last Kharif 2015			Kharif 2016			%age increase/decrease in farmers covered
		Details of farmers covered under earlier insurance scheme-National Agriculture Insurance Scheme, Modified National Agriculture Insurance Scheme, Weather Based Crop Insurance Scheme			Provisional Details of farmers covered under Pradhan Mantri Fasal Bima Yojana and Weather Based Crop Insurance Scheme.			
		Details of the insured farmers (No. in crore)			Details of the insured farmers (No. in crore)			
		Loanee	Non-Loanee	Total	Loanee	Non-Loanee	Total	
1	Anadaman & Nicobar	0.004	0.001	0.005				-100.0
2	Andhra Pradesh	15	0.06	15.06	14.42	0.67	15.09	0.2
3	Assam	0.31	0.001	0.311	0.51		0.51	64.0
4	Bihar	15.9	0.65	16.55	14.26	0.23	14.49	-12.4
5	Chhattisgarh	11.64	0.39	12.03	11.69	1.57	13.26	10.2
6	Goa	0.1	0	0.1	0.007		0.007	-93.0
7	Gujarat	5.02	0.02	5.04	11.89	0.02	11.91	136.3
8	Haryana	0	0	0	6.9	0.06	6.96	100.0
9	Himachal Pradesh	0.28	0.007	0.287	0.95	0.02	0.97	238.0
10	Jharkhand	1.38	3.98	5.36	1.61	6.88	8.49	58.4
11	Karnataka	3.81	4.92	8.73	8.33	2.26	10.59	21.3
12	Kerala	0.21	0.009	0.219	0.22		0.22	0.5
13	Madhya Pradesh	31.19	0.002	31.192	32.6	3.94	36.54	17.1
14	Maharashtra *	89.39	0	89.39	20.95	45.84	66.79	-25.3
15	Manipur	0.02	0.05	0.07				-100.0
16	Meghalya	0.5	0	0.5	0.0006		0.0006	-99.9
17	Odisha	19.81	1.72	21.53	17.3	0.29	17.59	-18.3
18	Puducherry	0	0.004	0.004				-100.0
19	Rajasthan	64.1	0	64.1	53.05	0.005	53.05	-17.2
20	Tamilnadu	1.44	0.03	1.47	0.13		0.13	-91.2
21	Telangana	8.77	0.73	9.5	6	0.555	6.55	-31.1
22	Tripura	0.01	0	0.01	0.01	0.01	0.02	100.0
23	Uttar Pradesh	16.88	0.005	16.885	30.03	0.01	30.04	77.9
24	Uttarakhand	0.84	0.02	0.86	1.17	0.11	1.28	48.8
25	West Bengal	7.97	2.28	10.25	17.31	15.09	32.4	216.1
	Total (All India)	294.57	14.88	309.45	249.34	77.56	326.89	5.6

*All farmers covered under National Agricultural Insurance Scheme in Maharashtra in 2015 voluntary loanee.
